

**IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, BENGALURU
(Through web-based video conferencing platform)**

**ITEM No.02
CA (CAA) No.23/BB/2023**

IN THE MATTER OF:

M/s. Manav Distributors Private Limited
And others

... Petitioner

Order under Section 230-232 of Companies Act, 2013

Order delivered on 06.06.2024

CORAM:

**JUSTICE (RETD.) T. KRISHNAVALLI
HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Petitioner : Shri Purnachandra Purohit

ORDER

1. Heard the Learned Counsel for the Petitioner.
2. In compliance to the order dated 22.02.2024, the Petitioner counsel has filed the physical copy of the compliance memo vide Dy.No.1241 dated 23.02.2024 and the same is taken on record.
3. List the case before Regular Bench on **24.06.2024**.

-Sd-

**(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)**

-Sd-

**(T.KRISHNAVALLI)
MEMBER (JUDICIAL)**